

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/296(KB)2022
IA(COMPANIES.ACT)/76(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	UNION OF INDIA VS WELFARE BUILDINGS AND ESTATES PRIVATE LIMITED
UNDER SECTION	SEC 241 (2)

Appearance (via video conferencing/physically)

Mr. Bhaskar Prasad Banerjee, Adv.] For the Petitioner (SFIO)
Ms. Isabella Pal, Adv.]
Ms. Swagata Roy, Adv.]

Ms. Manju Bhuteria, Adv.] For the Respondent
Mr. Kuldip Mallick, Adv.]
Ms. Shobha Upadhyay, Adv.]
Mr. A. K. Upadhyay, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner (SFIO) present. Ld. Counsel appearing on behalf of the respondent present.
2. Ld. Counsel Ms. Manju Bhuteria appearing on behalf of the respondent seeks further weeks' time to file supplementary affidavit. Let the same be done before the next date of hearing.
3. List this matter for further consideration on **29.08.2024 at 01:15 P.M.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)

Ar.